

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

for admission and
hearing with OA 1220/02
(P.H.)

Mr 2/12/02 Bench

for admission and
hearing with OA 1220/02
(P.H.)

Mr 9/12/02 Bench

for hearing with
OA no. 1220/02.
(P.H.)

Mr 6/1/03 Bench

for being spoken to
with OA 1220/02.

Mr 19/3/03 Bench

order dated 01.04.2003

Hearg further. hearing is granted
and order are reserved.

Wle-Chairman.

order dated 29.04.03

OA 1220/02

OA 366/03

Common order passed in the absence of
two OAs pronounced in open court. In
per the observations containing there in, the
OA is disposed of as dismissed. No cost.

Wle-Chairman 29/4